

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): Yes. The family planning programme is being reviewed from time to time to improve its working.]

सूखाग्रस्त राज्य

165 श्री जगदम्बी प्रसाद यादव : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कितने राज्य अभी भी सूखाग्रस्त हैं, और

(ख) उनकी समस्याएँ क्या हैं तथा उनके समाधान के लिये क्या उपाय किये गये हैं ?

‡[DROUGHT AFFECTED STATES

165. SHRI J. P. YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of States in the country still affected by drought; and

(b) what are their problems and what measures have been taken to solve them?]

कृषि मन्त्रालय में राज्य मंत्री (श्री अण्णासाहेब शिन्दे) : (क) एक समय 14 राज्य विभिन्न परिमाण में सूखे से प्रभावित थे । इस समय मुख्यतः पाँच राज्य अर्थात् महाराष्ट्र, गुजरात, राजस्थान, मैसूर और आन्ध्र प्रदेश सूखे से प्रभावित हैं ।

(ख) एक विवरण सलग्न है ।

विवरण

सूखे के कारण कमी की स्थिति से उत्पन्न स्थिति और समस्याओं का मुकाबला करने के लिए निम्नलिखित उपाय किये गए हैं —

(1) प्रभावित जनसंख्या को रोजगार सुलभ करने के लिए राज्य सरकारों ने बहुत बड़ी सध्या में टैस्ट राहत कार्य शुरू किए हैं । इसके अलावा मुफ्त राहत के वितरण की योजनाएँ और मुफ्त पोषाहार कार्यक्रम भी शुरू किए गए हैं ।

(2) कुछेक अत्यधिक प्रभावित क्षेत्रों के पीने के पानी की मर्यादा के बारे में कठिनाइयों का समाधान, ये उपाय अपना कर किया जा रहा है जैसे

कि मौजूदा कुआँ का गहरा करना और नए कुआँ की बोरिंग करना, कुएँ खोदने के लिए ऋण अनुदान देना, पानी के टैंकरो, गाड़ियों आदि से पानी मर्यादा करना त्वरित ग्रामीण जल मर्यादा योजना को बढ़ावा देना, पीने वा पानी मर्यादा प्रबन्धों के लिए केन्द्रीय महसूला के प्रयोजन हेतु खर्च की विशिष्ट उच्चतम सीमा अपनाना ।

(3) चारे की मर्यादा के बारे में कठिनाइयों का समाधान इस प्रकार किया जा रहा है, जैसे कि मुफ्त तथा रियायती दरों पर चारे की मर्यादा, मवेशी राहत कैम्प खोलना और मवेशियों का प्रवर्जन, चारे की फसल उगाने के लिए राज म्हायना । ऋण देना, गैर-हडिगन माधना का उपयोग जैसे कि मुलैस, चारे के लिए गन्ने के ऊपरी भाग का प्रयोग करना, पड़ोसी राज्यों में चारे की खरीद के लिए प्रबन्ध, चारे के संचलन के लिए रेलवे द्वारा भाड़े की दगों को रियायत देना, मवेशियों के चरने के लिए जंगल खोल देना, केन्द्रीय वित्तीय म्हायना के लिए चारे की मर्यादा और मवेशी राहत पर खर्च की विशेष उच्चतम सीमा निर्धारित करना ।

(4) सूखे से प्रभावित क्षेत्रों में बीमारियों की रोकथाम के लिए सभी आवश्यक उपाय किए गए हैं जैसे कि दवाइयाँ बाटना, टीके लगाना, कुआँ को कीटाणुओं से रहित करना, चलते-फिरते मैडिकल यूनिट आदि स्थापित करना ।

(5) केन्द्रीय अध्ययन दलों ने सभी सूखे से प्रभावित राज्यों का दौरा किया है और उनकी सिफारिशों के आधार पर राज्य सरकारों को केन्द्रीय वित्तीय म्हायता दी गई है ।

(6) राज्य सरकारों को खाद्यान्नों की उचित मात्राएँ सुलभ की जा रही हैं ।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) At one time fourteen States were affected by drought in varying degrees. At present, mainly five States, namely, Maharashtra, Gujarat, Rajasthan, Mysore and Andhra Pradesh are affected by drought.

(b) A statement is attached.

STATEMENT

The following measures have been taken to meet the situation and the problems created by the scarcity conditions on account of the drought —

(i) In order to provide employment to the affected population, a large number of test relief works have been undertaken by the State Governments. Besides, schemes for distribution of gratuitous relief and free feeding programmes have also been undertaken

(ii) The difficulties in respect of drinking water supply in some of the hard hit areas are being tackled by measures such as deepening of existing wells and boring of new wells, sanction of loans/grants for digging wells, supply of water by water tankers carts, etc., stepping up of the Accelerated Rural Water Supply Scheme, adoption of specific ceilings of expenditure for the purpose of Central assistance for drinking water supply arrangements

(iii) The difficulties about fodder supply are being met through measures such as free and concessional supply of fodder, opening of cattle relief camps and migration of cattle, subsidies/loans for raising fodder crop, pressing non-conventional sources such as molasses, sugarcane tops into use for fodder, arrangements for purchase of fodder from neighbouring States, concessional rates of freight by Railways for movement of fodder, throwing open of the forests for grazing by cattle, fixation of special ceilings of expenditure for fodder supply and cattle relief for Central financial assistance.

(iv) All necessary measures to prevent the outbreak of diseases in the drought affected areas are being taken, such as, distribution of medicines inoculation and vaccination, disinfection of wells, establishment of mobile medical units etc

(v) Central Study Teams have visited all the drought affected States and on the basis of their recommendations, Central financial assistance has been released to the State Governments

(vi) Reasonable quantities of food-grains are being made available to the State Governments.]

LEGISLATION TO PROHIBIT OPENING OF MEDICAL COLLEGES BY CHARGING CAPITATION FEE

166 SHRI SITARAM JAIPURIA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether it is a fact that Government are contemplating to undertake legislation on an all India basis to prohibit opening of medical colleges by charging capitation fees,

(b) if so, by when the proposed legislation will be introduced in the Parliament; and

(c) whether the State Governments have been consulted in this regard, and if so, what is their reaction?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) to (c) The matter is under consideration in consultation with the State Governments. No time limit has so far been fixed for the introduction of legislation on the subject in Parliament. Replies from only a few States have so far been received.

POST GRADUATE TRAINING FOR QUALIFIED ENGINEERS

167. SHRI SITARAM JAIPURIA : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether it is a fact that the Indian Society for Technical Education at its annual meeting held in the third week of March, 1973 has urged upon the Government and the Universities for giving opportunities for advanced post-graduate training to qualified engineers,